

अल्मोड़ा, उत्तर प्रदेश में रेडियो रिले स्टेशन निर्माण के सम्बन्ध में प्रगति

1489. श्री हरीश रावत : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय ने अल्मोड़ा (उ० प्र०) में रेडियो रिले स्टेशन के निर्माण कार्य की प्रगति का ज्ञान लिया है ;

(ख) यदि नहीं, तो इस रिले स्टेशन भवन के निर्माण कार्य को शीघ्र पूरा किया जाना सुनिश्चित करने के लिए मंत्रालय द्वारा क्या कदम उठाने का विचार किया गया है ; और

(ग) इस स्टेशन का निर्माण कार्य कब तक पूरा हो जायेगा तथा यह स्टेशन कब तक पूरी तरह से कार्य करना प्रारम्भ कर देगा ?

सूचना और प्रसारण मंत्रालय में तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) जी हाँ।

(ख) इस प्रकार के सभी कदम उठाए गए हैं। वास्तव में अधिकांश उपकरण प्राप्त हो चुके हैं।

(ग) भवन का निर्माण कार्य दिसम्बर, 1983 तक मुकम्मल हो जाने की उम्मीद है। केन्द्र के 1984-85 में चालू हो जाने की उम्मीद है।

ILO approach to Government to adopt flexible attitude towards workers participating strikes

1490. SHRIMATI SUSEELA GOPALAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) is it a fact that International La-

bour Organisation has reminded Government that an inflexible attitude towards workers who take part in strike, and in particular, large scale dismissals after strikes, invokes a serious threat to the freedom of association of workers—such an attitude would also impair the development of harmonious industrial relations; and

(b) if so, the reaction of Government therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR):

(a) Yes, Sir.

(b) The Government of India are firmly of the view that no unduly harsh action was taken and that whatever action was taken was not directed against normal trade union activities but was in the national interest keeping in view the good of the community at large.

Embezzlement of Coal

1491. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of ENERGY be pleased to state:

(a) whether some officers of the Western Coalfields Limited have been suspended in connection with the embezzlement of about 125,000 tonnes of coal valued at Rs. 2.50 crores from the Bishrampur Bhatagaon Collieries;

(b) if so, the details;

(c) whether any FIR has been lodged against them; and

(d) if not, the reasons?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) to (d). A complaint about stock shortage of coal in Bishrampur Area of Western Coalfields Ltd. was received. After holding a preliminary enquiry in the matter, seven officers have been placed under suspension. The